



SUPREME COURT OF INDIA

**Notice for Special Lok Adalat
29th July - 3rd August 2024**

CASE NO: _____

ABC_____

....Petitioner(s)/Appellant(s)

VS

XYZ_____

....Respondent(s)

Notice to the Petitioner/Respondent namely _____

Take notice that the Hon'ble Supreme Court of India is organising Special Lok Adalat week from 29th July to 3rd August 2024. Your case has been identified to be suitable for being referred to and taken up in the Special Lok Adalat.

You are hereby called upon to attend the Pre-Lok Adalat Conciliation sittings at Taluka/District/State Legal Service Authority Level in physical/virtual mode on _____.

The Member Secretary of the State Legal Service Authority, (Cont. No. __) is the nodal officer.

By order of Coordination Committee,
Supreme Court of India